are provided assistance of not more than ₹ 1 lakh for hospitalisation/treatment.

In addition, under the Rashtriya Swasthya Bima Yojana (RSBY), cashless benefit upto ₹ 30,000 per annum per family for specified hospitalisation procedures is available to all BPL population and eleven other categories of vulnerable population groups.

## Quality of stents supplied to CGHS

2198. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry has any mechanism to regulate the quality of stents that are being supplied under the Central Government Health Scheme (CGHS), if so, the details thereof, if not, the reasons therefor; and
- (b) whether the Ministry is taking steps to provide for higher quality stents for patients under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) CGHS does not procure and provide any stents to its beneficiaries directly and reimburses the cost of procedures at rates prescribed by CGHS to empanelled hospitals. The stents and other products, if any, are supplied by hospital concerned to the patient.

Only Drug Controller General of India (DCGI) approved stents are permitted under CGHS. The outer pouch of stents alongwith sticker are required to be submitted for claiming reimbursement under CGHS to ensure that only good quality stents are used.

## **Universalization of Maternity Benefit Programme**

- 2199. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
  - (a) the details of Maternal Morality Rate and the reasons therefor, State-wise;
- (b) the status of implementation of the National Health Mission and the timeline for the implementation of the National Urban Health Mission, State-wise; and
  - (c) whether the Ministry has set targets for universalization of the Maternity